

**State Trading**

\*131. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government propose to entrust some more commodities to the State Trading Corporation (Private) Ltd.; and

(b) if so, the names of such commodities and the reasons for bringing them under the sphere of State Trading?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The question of Canalsing the export of iron ore through the State Trading Corporations is under active consideration.

**Shri L. N. Mishra:** In view of the fact that the State Trading Corporation has entered into the overseas trade, may I have an idea of the experience that it has gained in its new venture, and how the foreign buyers are feeling about it?

**Shri Kanungo:** The experience so far is that it has been of good service which has been appreciated by importers in other countries.

**Shri L. N. Mishra:** May I know whether this Corporation has entered into some kind of special terms of agreement with the Government of Rumania and, if so, the nature of the same?

**Shri Kanungo:** I have no information about that.

**Shri C. D. Fande:** In certain lines of trade like steel and cement, certain businessmen who were wholly dependent on this business have been rendered jobless. Will Government give them some other job?

**Shri Kanungo:** I do not think any of them have been displaced; their functions have been changed a bit, that is all.

**Shri Kasliwal:** Government has set up Export Promotion Councils for certain items. May I know whether it is proposed to establish any liaison between these Export Promotion Councils and the State Trading Corporation?

**Shri Kanungo:** In the sense that Export Promotion Councils are mainly for promotional work and this is physical trading.

**Shrimati Tarkeshwari Sinha:** May I know whether Government has received any complaint from the small traders, especially mica owners, that the State Trading Corporation has refused and is constantly refusing to take the mica that they were exporting previously, with the result that a large quantity of mica has accumulated in some areas nearabout the smaller mines of Bihar and Orissa?

**Shri Kanungo:** I take the information and if the details are furnished I will give the reply.

**Handloom Industry**

\*132. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken to finance the handloom industry in various States from 1st October, 1956 to the 30th April, 1957; and

(b) how far the production has increased?

**The Minister of Commerce (Shri Kanungo):** (a) During the period from October 1, 1956 to April 30, 1957 a total amount of Rs. 3,25,71,943 was sanctioned by way of Loans and grants to the State Governments for development of the handloom industry.

(b) The increase in the production of handloom cloth during 1956 is estimated at 68 million yards.

**Shri D. C. Sharma:** May I know on what basis this grant has been distributed among the various States, and how much of this grant has been given to the reorganised State of Punjab?

**Shri Kanungo:** The basis is that whoever is able to spend more with good results gets more. As for Punjab, the total of grants and loans is Rs. 5,32,942.

**Shri Bhattacharyya:** May I know how much loan and grant have been given to West Bengal?

**Mr. Speaker:** The hon. Minister will kindly place a statement on the Table of the House.

**Shri Kanungo:** If you like, I will lay a copy of the statement on the Table of the House.

#### **Industrial Committee on Inland Transport Services**

\*133. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the personnel for the Industrial Committee on Inland Transport Services have since been finalised;

(b) if so, when the meeting is likely to be convened; and

(c) the nature of the subjects to be discussed at the meeting?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Not yet.

(b) and (c). The date and agenda for the meeting will be settled after the committee is constituted.

**Shri T. B. Vittal Rao:** May I know whether any central trade union organisation has been invited to submit any subjects that are likely to be discussed?

**Shri Abid Ali:** No.

**Shri T. B. Vittal Rao:** Do Government propose to do so?

**Shri Abid Ali:** They are at liberty to send us any item to be placed on the agenda, and we will invite them to submit the suggestion when the date of the meeting is settled.

#### **WRITTEN ANSWERS TO QUESTIONS**

##### **Association of Employees in Management**

\*115. **Shri A. K. Gopalan:** Will the Minister of Labour and Employment be pleased to state the steps taken by the Government of India to implement the recommendations of Second Five Year Plan regarding Labour participation in management of industrial and commercial undertakings in the public sector?

**The Deputy Minister of Labour (Shri Abid Ali):** The implementation of this recommendation obviously largely depends on the initiative and co-operation of employers and workers. Government can help in two ways—one, by creating the necessary climate through discussion groups, supply of literature and the like and secondly by enacting such legislation as may be suitable in the circumstances. In order that full information may be available to both workers and employers and to Government, a Study Team was deputed to certain European countries towards the end of 1956. Its report is being printed and will be placed on the Table of the House in a few days. It will also be discussed at the next session of the Indian Labour Conference where, I hope, it will be possible to evolve concrete recommendations with the agreement of all the parties concerned.

##### **Import of Tallow**

\*122. **Shri Gajendra Prasad Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of countries from which 'Tallow' is being imported;

(b) the substitutes that are being used by local manufacturers for reducing imports; and

(c) the total quantity of 'Tallow' imported during 1956-57?

**The Minister of Commerce (Shri Kanungo):** (a) U.K., Australia, and New Zealand.